NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	Admission	Rule-	Greenply Industries Ltd. Vs Nitesh
No.34/BB/			6(1) of	Housing Developers Pvt. Ltd.
2017			I&B	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REPRI	ESENTATION TO WHOM	SIGNATURE		
1.	Charitha.V Atman Law Partnes 8147005575	Respondent			
)	Surgil M. Alvouli 9 per 500559)	Applical	Da 1		

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. He requested for filing objections. List it finally on 14/9/2017. The counsel reported that the matter is likely to be compromised and for reporting compromise if any.

MEMBER(J)

MEMBER(T)